Name of State / UT	Districts	Census 2001	Census 201
Sikkim	North District	995	929
Tamil Nadu	Cuddalore	957	896
Telengana	Hyderabad	943	914
Tripura	South Tripura	961	951
Uttar Pradesh	Baghpat	850	841
	Gautam Buddha Nagar	854	843
	Ghaziabad	854	850
	Meerut	857	852
	Bulandshahr	867	854
	Agra	866	861
	Muzaffarnagar	859	863
	Mahamaya Nagar	886	865
	Jhansi	886	866
	Mathura	872	870
Uttarakhand	Pithoragarh	902	816
	Champawat	934	873
West Bengal	Kolkata	927	933

<sup>\*</sup> Apart from the 100 selected districts additional seven districts of Uttar Pradesh, one District from West Bengal and one District from Tripura are included in the BBBP Scheme on the request of the respective States. However, no additional funds are given to the States for implementing BBBP Scheme in the additional districts.

## Details of anganwadi-cum-creches

 $628.\ SHRI\ SANJAY\ RAUT$  : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the Aanganwadi-cum-Creches that have been operationalized in the country, State-wise;
- (b) whether it is a fact that Government is planning to open and operationalize more Anganwadis in this fiscal year 2015-16, if so, the details thereof, State-wise; and
  - (c) how much budget is allocated for the same in this fiscal year?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Integrated Child Development Services (ICDS)

Scheme is a Centrally Sponsored Scheme being implemented by State Governments/ UT Administrations. Under the restructured ICDS, a provision for 70,000 Anganwadicum-Creches has been made. As on date, 12,661 Angabwadi-cum-Creches have been sanctioned to the States. This is based on the demand projected by the States/UTs in their Annual Plan.

- (b) Under the restructured ICDS Scheme, 14 lakh Anganwadi Centres/Mini-Anganwadi Centres were sanctioned by the Government of India. All these Anganwadi Centres have already been allocated to respective States/UTs and there is no centre available for allocation at this stage.
- (c) Under the ICDS Scheme, funds are released to States/UTs towards salaries, honorarium, administrative expenses, supplementary nutrition, construction AWC buildings, capacity building, etc. for operationalization of AWCs. A provision of ₹ 15485.77 crores has been made in this fiscal year for the implementation of ICDS Scheme by Government of India.

## Adoption of children with disabilities and special needs

- 629. SHRI DEREK O' BRIEN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the number of children adopted in India, year-wise and gender-disaggregated, since 2005;
- (b) the number of children with disabilities or special needs adopted in both incountry and inter-country adoptions, year-wise since 2005;
- whether the Ministry maintains information about the age of the children at the time of adoption, if so, the age-wise breakdown of adoption statistics since 2005; and
- (d) whether the Ministry received feedback from adoption agencies and other stakeholders regarding the new adoption guidelines, if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The number of children adopted in India, year-wise since 2005 is given in the Statement-I (See below). The gender-wise data is available only for in-country adoption from the year 2012-13 onwards and the same is given in the Statement-II (See below).

(b) The data pertaining to children with disabilities or special needs placed in